

# **COURT-I**

## **IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)**

### **APPEAL NO. 96 OF 2019**

**Dated : 18<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**M/s. Jaiprakash Power Ventures Ltd. ....Appellant(s)**

**Versus**

**Madhya Pradesh Electricity Regulatory  
Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Shivam Sinha  
Mr. Arnav Vidhyarthi  
Mr. Anand K. Srivastava

Counsel for the Respondent(s) : Ms. Surabhi Pandey for R-1  
  
Ms. Rukhmini B.  
Mr. Nimesh Kumar  
Ms. Prachi for R-2

### **ORDER**

Objections shall be filed within six weeks' time i.e. on or before 30.08.2019 with advance copy to the other side. Thereafter, rejoinder shall be filed within two weeks' time i.e. on or before 16.09.2019 with advance copy to the other side.

List the matter on **24.09.2019.**

**(Ravindra Kumar Verma)**  
**Technical Member**  
mk/mkj

**(Justice Manjula Chellur)**  
**Chairperson**